

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

ITEM No. 123
(CAA)-05(PB)/2019

IN THE MATTER OF:

Incredible Realcon Pvt. Ltd.
and

IREO Pvt. Ltd.

Order under Section 230-232.

.... Applicant/petitioner

Order delivered on 15.07.2019

Coram:

DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant/petitioner : Mr. Rajeev K. Goel & Ms. Kartikeya Goel, Adv.
For the Respondent : Ms. Sonam Sharma, CP for RD(NR)
Ms. Lakshmi Gurung, Standing Counsel
with Mr. Shubham Pandey, Adv. for Income
Tax Department

ORDER

Learned counsel for the Income Tax Department states that the reply with respect to the transferee company has been filed today and a copy thereof has also been furnished to the counsel for the petitioner.

List for arguments on 01.08.2019.

Sd/-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

15.07.2019
Aarti Makker

Sd/-

(Dr. DEEPTI MUKESH)
MEMBER (JUDICIAL)